

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 17TH OCTOBER, 2019

No. 210 A: The Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their name given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officer named in Column no. 02 to be exercised at their respective place of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
01	02	03
1.	Mr. Manish Manikant Pradhan, Addl. Civil Judge (Jr. Div.) -cum- J.M. 1 st Class, Jamshedpur	Deoghar
2.	Ms. Rashmi Agrawal, Addl. Civil Judge (Jr. Div.), J.M. 1 st Class, Dhanbad	Deoghar

Accordingly, the aforesaid officer is directed to join their new assignment at the Judgeship as mentioned in Column No. 03 of the table above before concerned Principal District & Sessions Judge, with immediate effect.


Further, the concerned Principal District and Sessions Judge is hereby directed to use his own discretionary powers in distributing judicial works to the officer concerned.

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3906 /Apptt.

Dated Ranchi the 17th October, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


17.10.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
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No. 211 A: The Judicial Officer named in Column No. 02 is posted as Registrar/ Judge In-charge, Civil Courts, at the place mentioned against his name in Column no. 03 of the table below, to do the administrative duties in the Judgeships :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Manish Manikant Pradhan, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1st Class, Jamshedpur	Deoghar	Judge In-charge -cum- J.M. 1 st Class, Deoghar

Further Mr. Pradhan, will assume the charge of Judge In-charge after acceptance of resignation of Mr. Kumar Rahul presently posted as J.M. 1st Class-cum-Judge I/c, Deoghar.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3908 /Apptt

Dated Ranchi the 17th October, 2019

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Registrar General

HIGH COURT OF JHARKHAND, RANCHI
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No. 212 A: The services of Mr. Rajeev Kumar Sinha, O.S.D. (Judicial) to H.E. the Governor, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as District & Additional Sessions Judge, Dhanbad.

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 3910 /Apptt. Dated Ranchi, the 17th October, 2019

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Registrar General

17.10.19

HIGH COURT OF JHARKHAND, RANCHI
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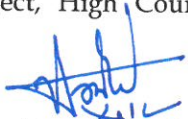
No 213 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Vishal Gaurav, Civil Judge (Sr. Div.)-cum-J.M, Ranchi	a) Civil Judge (Senior Division) b) Bermo at Tenughat c) Bokaro
2.	Mr. Surya Mani Tripathi, ACJM.-cum-Civil Judge (Sr. Div)-I, Sahebganj	a) Civil Judge (Senior Division) b) Rajmahal c) Sahebganj
3.	Mr. Manoranjan Kumar No. 1, Secretary, DLSA, Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih

By order of the Court,
Sd/-Ambuj Nath
Registrar General

Memo. No. 3915 /Apptt. Dated Ranchi, the 17th October, 2019

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Registrar General 17.10.19